

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 331 OF 2016 &  
IA NO. 701 OF 2016**

**Dated : 29<sup>th</sup> November, 2018**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

**In the matter of:**

**Talwandi Sabo Power Ltd.**

**... Appellant(s)**

**Vs.**

**Punjab State Electricity Regulatory Commission & Anr.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Mr. Amit Kapur  
Mr. Akshat Jain

Counsel for the Respondent(s) : Mr. Sakesh Kumar for R-1

Ms. Ranjitha Ramachandran  
Ms. Anushree Bardhan  
Mr. Shubham Arya for R-2

**ORDER**

As agreed by learned counsel for the parties, list the matter for hearing on **18.02.2019.**

**(Ravindra Kumar Verma)  
Technical Member**

**(Justice Manjula Chellur)  
Chairperson**

*Ts/kt*